

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

**MA No. 290/00168/15
in
Original Application No. 290/00262/15**

Jodhpur, this the 3rd day of September, 2015

CORAM

Hon'ble Ms. Meenakshi Hooja, Administrative Member

Chanana Ram S/o Late Shri Asla Ram Meghwal, aged 23 years, R/o Village Marudi, Tehsil & District – Barmer; Shri Asla Ram deceased Chowkidar in 177, Military Hospital, PIN 900217, District - Barmer.

.....Applicant

By Advocate: Mr. Vijay Mehta.

Versus

1. The Union of India through the Secretary to the Govt. of India, Ministry of Defence, Raksha Bahwan, New Delhi.
2. Directorate General of Medical Services, (Army), Integrated HQ of MOD (Army), "L" Block, New Delhi – 110001.
3. Commanding Officer, 177, Military Hospital, PIN 900217, Jalipa, District Barmer.

.....Respondents

ORDER (ORAL)

The applicant has filed the present Miscellaneous Application under Section 22 of Administrative Tribunal's Act, 1985 seeking permission to withdraw OA No. 290/00262/15.



and the case was under process of service of notices on the respondents and the next date was fixed for 17.09.2015. Now, the respondents have offered the applicant appointment on compassionate grounds and relief sought in the aforesaid OA has been met by the respondents, therefore, he wants to withdraw the OA as prayed for in the present MA.

3. In view of the averment made by counsel for applicant that relief sought in OA No. 290/00168/15 has been met by the respondents and no cause of action now survives in the aforesaid OA, therefore, MA No. 290/00168/15 is allowed. Consequently, OA No. 290/00262/15 is dismissed as withdrawn.

A copy of this order be sent to the respondents in OA No. 290/00262/15



(Meenakshi Hooja)
Administrative Member

Ss/

मानवीय उत्पादन के लाभार्थी साथ
R-1 to R-3 का लिंगप्रतिकरण
प्रा. १९६५-१९६६ तथा १९६८ इवांग ०८-९-१५
की दिन मेरी

Ram
०८-९-१५

